

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Ref. No. 30114-304/CIS/JustisApp/Comp./2023

Dated 11 AUG 2023

To

All Ld. Judicial Officers,
Posted in Central & West District
Tis Hazari Courts Complex, Delhi

Sir/Madam,

It is to inform your good self that the office has received information from Dr. Parvinder Singh Arora, Member (Project Management), Hon'ble e-Committee, Supreme Court of India, that "Please take note that any changes made in NJDG related to JO Code and designation will be reflected in JUSTIS app after some time. The script is scheduled after every 5 hrs. to reflect updations made in NJDG to JUSTIS app."

This is for your good self's information and in compliance to the directions of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).



(Sunil Kumar Sharma)
Additional Sessions Judge
Officer In-Charge- Computer Branch
Tis Hazari Courts Complex, Delhi

Ref. No. 30305-313/CIS/JustisApp/Comp./2023

Dated 11 AUG 2023

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (Delhi/New Delhi) except Central & West District with a request to convey the information to the Judicial Officers posted within the respective district.
2. Sh. Pawan Kumar Jain, Chairman, IT & Digitization/Centralized Computer Committee, Tis Hazari Courts Complex, New Delhi
3. Ld. Joint Registrar (Judicial)/Central Project Coordinator, Hon'ble High Court of Delhi, Delhi
4. PS to Ld. Principal District & Sessions Judge (HQs) with a request to place the same before Ld. Principal District & Sessions Judge (HQs) for information.
5. Ld. Principal District & Sessions Judge (West) with a request to place the same before Ld. Principal District & Sessions Judge (West) for information.
6. Dealing official, Website/LAYERS (R&I Branch) to upload the same.
7. Reader to the undersigned.



(Sunil Kumar Sharma)
Additional Sessions Judge
Officer In-Charge- Computer Branch
Tis Hazari Courts Complex, Delhi